

BIO-DATA OF DR. ANDREW SIMONS

Name : Dr. Andrew Simons

Qualification :

1. Doctor of Laws (LL.D.) - (Commonwealth University, London).
2. Master of Law (LL.M) - (ICFAI University, Shillong).
3. Bachelor of Law (LL.B) - (North Eastern Hill University, Shillong).
4. M. Phil in English Literature. - (North Eastern Hill University, Shillong).
5. Masters in English Literature (M.A.). - (North Eastern Hill University, Shillong).
6. Graduate with Honours in English Literature. - (North Eastern Hill University, Shillong).
7. Master Class Certificate in Business Management & Leadership from London Graduate School, London, United Kingdom.
8. Attended and completed course programme at Exeter College, University of Oxford, United Kingdom, 2006. Studied (a) British Politics since 1945 – Scored Second Class. (b) Contemporary British Society 1945 – 2000 – Scored Second Class.
9. Attended and completed course programme at University of Cambridge, United Kingdom – 2007. Studied (a) Power and Politics in Britain Today – Scored Upper Second Class; (b) Aspects of Law and the English Legal Process – **Scored First Class**; (c) Britain and International Relations 1900 to the present – Scored Second Class.
10. Attended and completed course programme at St. Antony's College, University of Oxford, United Kingdom. Studied (a) International Relations of the Contemporary Asia-Pacific – **Scored First Class**; (b) The Politics of the Chinese Party State in 2019 – Scored Upper Second Class.

11. Attended attachment programme at the House of Commons, Westminster, London, United Kingdom in 2011 and studied British Parliamentary System and Committees.
12. Obtained Certificate of Eligibility under the Qualified Lawyers Transfer Regulations 1900 from the Solicitors Regulation Authority, London, United Kingdom.
13. Participated in the Fourth Workshop of Parliamentary Scholars and Parliamentarians at Wroxton College, Wroxton, Oxfordshire, United Kingdom, 5th – 6th August, 2000.
14. Participated at the Millennium CPA Youth Parliament on 22nd – 25th November, 2000, held at Manchester, United Kingdom to promote knowledge and understanding by young Commonwealth citizens of parliamentary democracy and the role of the Commonwealth.

Professional Career :

1. Asst. Professor/Lecturer in English Literature at Shillong College (North Eastern Hill University).
2. Private Secretary to Speaker and Deputy Speaker, Meghalaya Legislative Assembly.
3. Officer on Special Duty to Speaker.
4. Additional Secretary, Meghalaya Legislative Assembly.
5. Commissioner & Secretary, Meghalaya Legislative Assembly. Also, in-charge of Legislation Branch, Rules Committee, Privileges Committee, Business Advisory Committee, Environment Committee, Select Committees, etc.

6. Interest on Legislation, Westminster Parliamentary practice and procedure, Legislative Committees, Constitutional Law.
7. Elected as Secretary, North East Region Commonwealth Parliamentary Conference (NERCPA) in 2015, now known as CPA India Region Zone III. NERCPA is an association of Speakers and Deputy Speakers of the North Eastern Region States of India formed to promote knowledge of Constitutional, Legislative, Economic, Social and Cultural aspects of Parliamentary Democracy with particular reference to the Eight North Eastern States of India.
8. Attended Commonwealth Parliamentary Association Conferences in India and abroad, workshops, seminars in India and abroad, Orientation Programmes arranged by the Bureau of Parliamentary Studies and Training, Lok Sabha Secretariat, New Delhi.
9. Elected President, Meghalaya Lawn Tennis Association in 2018.

Book Authored :

1. P.R. Kyndiah – As I Know Him.
2. P.R. Kyndiah – The Early Years.
3. Peter Garnette Marbaniang – A Life in the Service to the People.
4. A Collection of Essays – Andrew Simons.
